GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 2468 TO BE ANSWERED ON AUGUST 03, 2023

MANAGEMENT OF GARBAGE, WASTE AND SEWAGE IN URBAN AREAS
NO. 2468. SHRIMATI GEETA KORA:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that urban waste is being dumped in rural areas by the Municipal Corporation in Dhanbad district of Jharkhand State due to which the environment of the rural areas is getting polluted; and
- (b) if so, the rules regarding making of waste dumping zone?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a): No such information has come to the notice of Ministry of Housing and Urban Affairs (MoHUA). Moreover, sanitation is a State subject under 7th schedule of the constitution. It is the responsibility of State/ULBs to plan, design, execute, operate and maintain sanitation projects in the urban areas of the country. MoHUA has been facilitating by providing additional financial and technical support.
- (b): Ministry of Environment, Forest and Climate Change (MoEFCC) has notified Solid Waste Management Rules, 2016 where provisions of making of waste dumping zone are prescribed.
